



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.03.2024

### NOTICE

Please take notice that the following matters listed in the Court – IV on 07.03.2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021  (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.  <b>With</b>	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022  (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kumar	Pallavi Pratap Abhijeet Sinha Vaijayant Paliwal Nikhil Mathur-R2
3.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023  (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
4.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023  (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi

<p><b>5.</b></p>	<p>Comp App. (AT) No. 10 of 2023 &amp; I.A. No. 260, 261, 807, 3015 of 2023  <b>(PH)</b></p>	<p>Rakesh Bhandari Vs. Electrotherm (India) Ltd. &amp; Ors.  <b>With</b></p>	<p>P.S. Sudheer Nitesh Rana Harshit S Tolia Sitesh N Singh</p>	<p>Mahesh Agarwal Sukriti Bhatnagar-R1 Abhijeet SinhaR2,3&amp;5 Nakul MohtaR-2,3&amp;5 Rohan Talwar-R6</p>
<p><b>6.</b></p>	<p>Comp App. (AT) No. 11 of 2023 &amp; I.A. No. 262, 263, 3013 of 2023  <b>(PH)</b></p>	<p>Siddharth Bhandari Vs. Electrotherm (India) Ltd. &amp; Ors.  <b>With</b></p>	<p>P.S. Sudheer Bharat Sood Sitesh N Singh</p>	<p>Mahesh Agarwal Nakul Mohta-R2,3&amp;5 Sukriti Bhatnagar-R1 Rohan Talwar-R6</p>
<p><b>7.</b></p>	<p>Comp. App. (AT) No. 28 of 2023 &amp; I.A. No. 650, 651, 3014 of 2023  <b>(PH)</b></p>	<p>Mukesh Bhandari &amp; Ors. Vs. Electrotherm (India) Ltd. &amp; Ors.</p>	<p>P.S. Sudheer Harshit S. Tolia</p>	<p>Mahesh Agarwal Nakul Mohta-R2,3&amp;5 Mahesh Agarwal Rohan Talwar-R6</p>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar